

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2447

ANSWERED ON:11.03.2010

PROBE BY SFIO

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has ordered an enquiry by the Serious Fraud Investigation Office (SFIO) into the alleged financial irregularities committed by the Austral Coke and Projects Ltd; and

(b) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) & (b) Yes, Sir. The matter relating to alleged financial irregularities by M/s Austral Coke and Projects Ltd. (name changed to M/s Greearth Resources & Projects Ltd.) has been referred to Serious Fraud Investigation Office for investigation under section 235 of the Companies Act, 1956.